## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE COM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. | T.P. No. | Purpose | Section           | Name of the Parties             |
|------------------|----------|---------|-------------------|---------------------------------|
| No.              |          |         |                   | M/s. / Mr.                      |
| IA 91/17 in CP   | -        | For     | BIFR Ref. Petitio | Karnataka State Financial       |
| No.53/ BB/2017   |          | hearing |                   | Corporation Vs Namasthe Exports |
|                  |          |         |                   | Pvt. Ltd. & Others.             |

| DX T Spand by Petitions V I donnal | SL. NAME (IN CAPITAL) NO. & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------------------------------|--|------------------------|-----------|
|                                    | @  | Potst-Am V             | 1 100 100 |

## ORDER

Counsel for Petitioner is present. Again he requested time. List it on 18/01/2018.

Member (T)

Member (J)